

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5025/2015

BHARAT SANCHAR NIGAM LIMITED

Appellant(s)

VERSUS

THE COMMISSIONER TRADE TAX

Respondent(s)

WITH

C.A. No. 5026/2015 (III-A)

C.A. No. 5027/2015 (III-A)

Date : 10-09-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. M C Kochhar, Adv.
Mr. Harikesh Singh, Adv.
Mr. Mohit Kochhar, Adv.
Mr. Abhaya Nath Das, Adv.
Ms. Palak Joshi, Adv.
Ms. Swagoti Batchas, Adv.
Mr. Satish Kumar, AOR
Ms. Swati Mishra, Adv.
Mr. Abhay Singh, Adv.
Mr. Nitin Prabhakar, Adv.
Mr. Gaurav Mani Tripathi, Adv.
Mrs. Barnali Basak, Adv.
Mr. Om Prakash Sapra, Adv.
Ms. Thithiksha Padmam, Adv.
Ms. Twinkle Rathi, Adv.

For Respondent(s) : Mr. Bhakti Vardhan Singh, AOR
Mr. Sandeep Singh Somaria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant(s), list
after two weeks.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)